(f) to (h\) Yes, Sir. Malnutrition has been responsible for 2 per cent of the blind cases. Vitamin 'A' droups/tablets supplemented by balanced diet can cover up malnutrition.

Irrational combination of drugs and Vacciness

1832. SHRI BHUBANESWAR RALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government have set up a committee i.o examine the irrational combination of drugs and vaccines being marketed in the country;
- (b) if so, who are members of the committee and what is the experience, knowledge and qualification of each;
- (c) whether it is a fact that this committee takes the decision for the clearance of new drugs, combination of drugs and vaccines;
- (d) if so, what is the number of combination of drugs, vaccines and new drugs cleared by this committee during the last two years along with composition of each;
- (e) what ^{are} the names of combination of drugs, vaccines and ne>v drugs allowed for marketing in the country without the clearance i,f this committee or by his Ministry,
- (f) whether it is a feet that number Of combination are being marke ted in the country without the knowledge of Government;
- (g) if so, the authority which granted such permission and whether they have complete set ^UP for such clearance; and
- (h) what i^s the set up each State Drug Authority has for clearance of combinations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND

FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The members of the commit tee including their designation and qualification ar_e give_n in the annexure.

[Se_e Appendix CXLII, Annexur_e No. 691].

- (c) No, Sir.
- (d) Does not arise.
- (e) The Committee of experts empowered to screen formulations, moving in the market from the angle Of safty, efficacy and rationality is not responsible for clearance of new drugs.
- (f) to (h) Since guidelines for the introduction of new drugs is not yet statutory, some of the State Drugs Controllers, who are the licensing Authorities for the manufacturing and sale of drugs have not considered combinations of known drugs as "news drugs" and have registered certain combinations in consultation with their respective screening committees consisting of physician_{Si} pharmacologists/Clinical Pharmacologists without referring to Central Government.

Railway platfor_m at Ballarpur and Chandrapur in Maharashtra

1833. SHRI NARESH C. PUGLIA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal under Government's consideration to extend railway platform at Mallarpur and Chandrapur in Maharashtra;
- (b) if so, what are the details in $thi_{\mathfrak{g}}$ ragard; and
- (c) by when the work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There is no station named as Ballarpur. Presumably the Honble Member of Parliament refers to